

MEGHALAYA LEGISLATIVE ASSEMBLY
WINTER SESSION
(BULLETIN)
MONDAY, THE 30TH NOVEMBER, 2010

The House met at 11 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 3.00 P.M. The day was allotted for transaction of Private Members' Business.

1. QUESTIONS:

Starred Questions from No.29 to No. 34 were disposed off till 12 P.M.

2. MOTIONS:

Smti Ampareen Lyngdoh, Minister i/c Education continued her reply to the pending motion, "This House do now discuss the Education System and infrastructure in the State of Meghalaya"

The House then took up the List of Motions for the current session. Shri Omillo K. Sangma, MLA, moved Motion No.1 "This House do now discuss the deteriorating Law and Order situation in Meghalaya". The Member stressed on the bad law and order situation in Garo Hills and also on the activities of the militants like the GNLA. Shri Marcuise N. Marak, MLA, spoke about the bad law and order situation in Williamnagar and nearby areas, kidnapping of the DTO, diktats from the militants and the nexus between the police and the militants. Shri James K. Sangma, MLA, also spoke on the bad law and order situation and said that the perception of the people of Meghalaya on this front is not good. He said that there is no prospect for investment in the environment. He also spoke on the kidnapping of the Nokma from Nangalbibra, tie-up of different North-East outfits. Shri T.D. Shira, Opposition Chief Whip, also highlighted on the militant activities and the fear psychosis created to the people. Shri Manas Chaudhuri, MLA, said that the police officers have to perform as they are very much lacking in every field in tackling the law and order situation. He cited the cases of petty theft, burglary, blast at Durga Temple in Williamnagar, incident of rape of a minor. He said that it is the people at the top who have to perform and deliver result. Shri P.A. Sangma, MLA, also endorsed the previous speakers and said that the skills of the State police have to improve. He said the police needs training. Mr. Sangma also said that Garo Hills is the corridor of Bangladesh, and also to check the circulation of fake currency in Meghalaya. He suggested the Chief Minister to come out with a strategic policy in collaboration with the Ministry of Home Affairs.

Dr. Mukul Sangma, Chief Minister, replied that steps are being taken to tackle militancy and improve law and order situation in the State. He said effort is being made to collect information through intelligence and also to train the police. He also said that the Police Act has been introduced which also includes a commission of accountability.

Motion No.2: - Shri Conrak K. Sangma, Leader of Opposition, withdrew Motion No.2 "This House do now discuss the Power scenario in the State of Meghalaya". Shri James K. Sangma, MLA withdrew Motion No.3, "This House do now discuss the crisis prevailing over the Garo Hills Autonomous District Council" saying that the matter is in the court and is sub-judice.

Shri Marcuise N. Marak, MLA, moved Motion No.4 "This House do now discuss the deteriorating condition of P.W.D. roads in the State of Meghalaya". Mr. Marak highlighted the importance of NH 62, and said that there is no repairing of the road, but only weigh bridges are coming up. The road is in a very bad condition. He also spoke on the Songsak-Mendipathar road which is also in a bad condition. He also said that there in no progress in the construction of

Simsang bridge and the Williamnagar bridge. Shri James K. Sangma, MLA also spoke on the deteriorating condition of P.W.D. roads in the State.

3. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 11 a.m. on Wednesday, the 1st December, 2010.

**H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.**
